

Price of Cement

(b) the price of cement in the country during February-March, 1992?

3608. SHRI R. JEEVARATHINAM: Will the PRIME MINISTER be pleased to state:

(a) the selling price of cement throughout the country during October 1991 to December, 1991; and

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) and (b). Cement prices in four metropolitan cities as on 15th October, 1991, 15th November, 1991, 16th December, 1991 and 14 February, 1992 are given below:-

	15.10.91	15.11.91	16.12.91	14.2.1992
Delhi	110-115	106-112	94-105	106-114
Calcutta	112-127	110-127	105-121	98-115
Bombay	105.-110	100-110	100-110	100-105
Madras	98-103	98-103	98-103	98-103

[*Translation*]

Privatisation of Maruti Udyog Limited

3609. SHRI MADAN LAL KHURANA: Will the PRIME MINISTER be pleased to state:

(a) whether Employees Union of the Maruti Udyog Limited has opposed the privatisation of the company;

(b) the basis for privatising of the maruti Udyog Limited;

(c) whether the Government have enquired into the working of the company before taking the said decision; and

(d) if so, the details of the said enquiry report?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K. THUNGON): (a) The relevant information is being collected.

(b) to (d). Government is aware of the working of Maruti Udyog Limited (MUL) and a decision has been taken to allow Suzuki Motor Corporation to increase equity from 40% to 50% in the interests of further growth of MUL, and to enable it to compete successfully in the international market.

Land to Government Boys Senior Secondary School, Lalita park

3610. SHRI B.L. SHARMA PREM: SHRI PHOOLCHAND VERMA:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Delhi Development Authority had allotted land to the Government Boys Senior Secondary School, Lalita park, Delhi and not given physical possession even after taking payment of the land;

(b) if so, the reasons therefor; and

(c) the time by which the physical possession is likely to be given:

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) and (b). Yes, Sir. As reported by DDA, a plot of land, allotted to the Directorate of Education for running a school, was not handed over to them as the land was under unauthorised encroachment.

(c) Another site has been identified by the D.D.A., which entails a change in the land use of the area. The formalities for the purpose have been initiated by the D.D.A. and the site will be allotted to the Directorate of Education on completion of these formalities.

Setting Up of Tripartite Committee for Textile Industry

3611. SHRI RAMESHWAR PATIDAR: Will the PRIME MINISTER be pleased to state:

(a) whether various ministries of the Union Government have set up standing tripartite committees in most of the industries having representation of the labour management and Government except textiles industry;

(b) if so, whether such a tripartite committee is proposed to be set up in the textiles industry also; and

(c) if so, when?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): (a) and (b). The Ministry of Labour has set up Tripartite Industrial Committees for various industries including the cotton textile industry. A meeting of the Tripartite Industrial Committee on cotton textiles industry was held on February 21, 1992

(c) Does not arise.

Open Sale of UPSC Answer Books

3612. SHRI RAM SAGAR:
SHRI UDAY PRATAP SINGH:

Will the PRIME MINISTER be pleased to state:

(a) whether the attention of the Government has been drawn to the report appearing in "Nov Bharat Times" dated 27 February, 1992 regarding open sale of UPSC answer books relating to IAS and IPS examinations on high premium; and

(b) if so, the measures taken by the Government to check such malpractices and to identify the persons involved?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) Yes, Sir.

(b) The matter has been carefully inquired into by the UPSC and no malpractice which would compromise the integrity and confidentiality of the current Civil Services (Main) Examination has come to notice. The blank answer books are common for a number of Union Public Service Commission conducted Examinations and these are as such treated as examination stationery only, and are not confidential documents. Also the specimen reproduced in the "Nov Bharat Times" of 27th February 1992 does not bear the distinguishing notations that are put by the Union Public Service Commission Office on such answer books before use for the Civil Services (Main) Examination, and there is, therefore, no substance in the allegation that the reproduced answer books related to this examination.